

Year	Registra- tions (in thousands)	Place- ments	%age of place- ment to registra- tions
1984	202.5	54.4	26.5
1985	205.4	56.6	27.6
1986	170.6	44.0	25.8

(c) Employment Exchanges are not the only agencies for purposes of placement. There are several other agencies through which placements are made and job-seekers can find employment through them.

(d) The number of job-seekers registered and placed during January, 1987 is as under :

	(in thousands)
Registrations :	17.4
Placements :	2.8

Freight Equalisation Fund for Steel

1930. SHRIMATI GEETA MUKHERJEE :
SHRI INDRAJIT GUPTA :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the question of continuation of freight equalisation fund has been referred to the National Development Council;

(b) if so, the reasons therefor and the time by which a decision is expected in the matter; and

(c) whether commissioning of Visakhapatnam Steel Plant and establishment

of smaller plants in the secondary sector in different States will be essential to do away with the freight equalisation fund on steel ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) to (c). Government has decided that the question of phasing out of the Freight Equalisation Scheme should be referred to the National Development Council. The conditions if any, under which the freight equalisation scheme should be phased out or retained would be discussed by the Council.

The date of the next meeting of the National Development Council has not yet been fixed.

Brackish Water Farm Projects and Commercial Fish Seed Hatcheries

1931. SHRI S. G. GHOLAP :

SHRIMATI JAYANTI
PATNAIK :

Will the Minister of AGRICULTURE be pleased to state :

(a) the number of Brackish Water Farm Projects and Commercial Fish Seed Hatcheries sanctioned, State-wise;

(b) the estimated cost of the scheme; and

(c) the progress made by the Brackish Water Farm projects and Wada Pokran Hatchery of Maharashtra and by when the projects are likely to be completed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). The Brackishwater farm projects and commercial prawn seed hatcheries have been sanctioned at the following sites :

Sl. No.	Name of Project	State	Estimated Cost (Rs. in lakhs)
1	2	3	4
1.	Polekurru (I Stage)	Andhra Pradesh	26.75

1	2	3	4
2.	Polekurru (II Stage)	Andhra Pradesh	12.60
3.	Balachadi	Gujarat	25.48
4.	Poyya	Kerala	23.62
5.	Ayiramthengu	Kerala	6.37
6.	Njarakkal Malippuram	Kerala	19.60
7.	Palalkari	Kerala	21.98
8.	Asangaon	Maharashtra	24.78
9.	Badapokharan (Hatchery)	Maharashtra	23.10
10.	Ansure	Maharashtra	31.80
11.	Mudirath (Phase I)	Orissa	8.00
12.	Mudirath (Phase II)	Orissa	6.00
13.	Binchinapalli	Orissa	78.04
14.	Panaspada	Orissa	126.78
15.	Sartha	Orissa	4.00
16.	Agreepalli (Hatchery)	Orissa	21.00
17.	Thondiakkadu	Tamil Nadu	24.50
18.	Chandanpiti	West Bengal	19.60
19.	Kadirabad	West Bengal	19.60
20.	Karukalacherry	Pondicherry	2.42
21.	Yanam	Pondicherry	14.38
22.	Chorac	Goa	19.70
23.	Sultanpur	Haryana	6.00
			566.10

(c) Construction of Asangaon brackishwater fish farm project in Maharashtra is in progress. Out of forty-three ponds, eight ponds are completed. The remaining ponds are expected to be completed by the end of 1988. Land Acquisition at Ansure project is in progress. Construction of prawn hatchery at Badapokharan has been completed.

Issue of Guidelines for better use of Land

1932. SHRI MOOL CHAND DAGA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that agricultural lands are required by Government